NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 48/NCLT/AHM/2017 (New) High Court of Bombay CSP No. 818/2016 c.w. CSD 782/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017

Name of the Company:

Cello Pens Pvt. Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Caran Sanghani (Gr. R. Bhatt & Co.) solvocate

Petitiones

Barha

ORDER

Learned Advocate Mr. Karan Sanghani i/b M R Bhatt & Co. present for Petitioner.

Proof of service of notice on Official Liquidator, Goa filed.

It appears that notice was served on 18.05.2017.

Proof of service of publication filed

Proof of service of notices to Statutory authorities other than ROC, Goa filed.

Common Representation from Regional Director received.

List the matter on 07.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of May, 2017.